

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2537
ANSWERED ON:09.12.2014
CRIME BY JUVENILES
Adhikari Shri Sisir Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crime committed by juveniles particularly on women are on the rise in the country; and
- (b) if so, the details thereof along with the steps taken to curb such cases and wean back the juveniles into the mainstream?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): Yes, Madam. As per data available with the National Crime Records Bureau (NCRB), there has been a rise of 132% in incidents of crimes committed by juveniles against women in 2013 over previous year i.e. 2012.

The Ministry of Women and Child Development has recently introduced the Juvenile Justice (Care and Protection of Children) Bill 2014 in the Lok Sabha which contains both punitive and reformatory measures for children in conflict with law. The objective of the bill is therefore to provide both deterrent and reformatory options for overall development of children.